

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 144/252/HDB/2017
NAME OF THE COMPANY	Freedom Bulls Securities Private Limited
NAME OF THE PETITIONER(S)	Freedom Bulls Securities Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MALLIKARTUNA RAO N	CA	ca 8121 580 580 @gmail.com 8121 580 580	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Sl. No. 10

Date of hearing: 21.11.2017

CA No. 144/252/HDB/2017

Freedom Bulls Securities Private Limited

ORDER

Heard Shri. N. Mallikarjuna Rao, CA for the petitioner. The petitioner company has not provided details of finance and operations since incorporation of the company. The Authorized Representative wanted 2 weeks time to file an affidavit with regard to Finance and operations of the company.

Post the case on 12.12.2017.



Member (Technical)



Member (Judicial)

Srikanth